

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1688**  
ANSWERED ON 28<sup>TH</sup> NOVEMBER, 2019

**SHORTAGE OF FUNDS FOR NHAI PROJECTS**

1688. SHRI P. RAVEENDRANATH KUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the National Highways Authority of India has fixed a target of constructing 4,200 kms of roads and awarding projects for 6,000 kms during the current financial year;
- (b) if so, the details thereof and the allocation of funds for this purpose;
- (c) whether there is shortage of funds for timely completion of earlier sanctioned major projects of NHAI; and
- (d) if so, the details thereof along with the steps taken by the Government to address the shortage of funds?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (d) The Government of India had approved Bharatmala Pariyojana Phase-I in October, 2017 with an aggregate length of about 34,800 km (including 10,000 km residual NHDP stretches) at an estimated outlay of Rs. 5,35,000.00 crores. Total of 255 nos. road projects with an aggregate length of about 10,699 km have been approved till October, 2019 under Bharatmala Pariyojana with Total Cost as Rs. 2,64,916 crores approximately. Bharatmala Pariyojana Phase-I is targeted for completion by 2021-22.

National Highways Authority of India is one of the implementing agencies for execution of Bharatmala Pariyojana Phase-I. For the current financial year, target of construction is 4462 Km and target of award is 7800 Km subject to pre-construction clearance, land availability and project viability.

Total funds allocated to NHAI for National Highways and actual receipt during 2019-20 (upto Oct 2019) are as follows:

(Rs. in Crore )

YEAR	CESS	TOLL PLOUGH BACK	ToT PLOUGH BACK
2019-20 (Allocation)	16,091.00	10,600.00	10,000.00
2019-20 received upto Oct 2019	8,318.00	7,950.00	0.00

In addition NHAI is mandated to raise Rs.75000 crores under IEBR, as well as introduce innovative financial instruments like TOT and Securitization of user fees for raising funds.

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